

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1335/95.

Date of Order: 14-11-95.

Between:

R.Balaswamy.

.. Applicant.

and

1. The Director, Central Tobacco Research Institute, (I.C.A.R.) Rajahmundry, E.G.Dist-105.
2. Senior Administrative Officer, C.T.R.I. Rajahmundry, E.G.Dist-105.
3. Officer, Incharge, C.T.R.I. Research Station, Guntur-4.
4. The Director General, C.T.R.I. Rajahmundry, E.G.Dist.

.. Respondents.

For the Applicant: Mr. K.K.Chakravarthy, Advocate.

For the Respondents:- Mr.N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal madethe following Order:-

(Order passed by Hon'ble Justice Sri V.Neeladri Rao, Vice-Chairman

...

The order dt. 21-9-1995, whereby the applicant was transferred to Munsur from Guntur is assailed in this O.A.

2. It is now stated for both sides that the said order was superseded and the applicant is retained at CTRI Research Station, Guntur as per Office Order dt.10-11-1995 of Respondent No.2.

3. Thus the O.A. had become infructuous. Accordingly it is dismissed. No costs.

Prashant
Deputy Registrar(J)CC

To

1. The Director, Central Tobacco Research Institute(I.C.A.R.) Rajahmundry, E.G.Dist.
2. The Senior Administrative Officer, C.T.R.I. Rajahmundry, E.G.Dist
3. The Officer Incharge, C.T.R.I. Research Station, Guntur-4.
4. The Director General, C.T.R.I. Rajahmundry E.G.Dist.105.
5. One copy to Mr. K.K.Chakravarthy, Advocate, CAT.Hyd.
6. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
8. One spare copy.

pvm

- 2 -

OA 1335/95.

Dt. of Order: 14-11-95.

(Order passed by Hon'ble Justice Shri V.Neeladri Rao,
Vice-Chairman).

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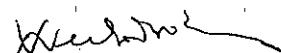
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(R.RANGARAJAN)
Member (A)



(V.NEELADRI RAO)
Vice-Chairman

Dated: 14th November, 1995.
Dictated in Open Court.

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C.C. today
Tulasi

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN :M(A)

DATED: 14-11 -1995

ORDER/JUDGMENT

M.A./R.A./C.A. No.

in

O.A.No. 1335/95

T.A.No.

(W.P.No.)

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm.

Central Administrative Tribunal
DESPATCH

15 NOV 1995 NAP

HYDERABAD BENCH